

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1803
TO BE ANSWERED ON 30.07.2015

DDU-GRY

1803. SHRIMATI VANAROJA R:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is true that the Government is considering to remove the 25% ceiling on expenditure allowed under the Deen Dayal Upadhaya Gramen Kaushalya Yojana which is aimed at developing the skill and productive capacity of rural youth from poor families;
- (b) if so, the details thereof;
- (c) whether the Government now plans to target those who are deprived and accordingly extend the benefits of housing and employment on priority to people who need them the most; and
- (d) if so, the details thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI BIRENDER SINGH)

(a) and (b): Yes, Madam. A proposal is under consideration of the Government.

(c) & (d): At the level of Ministry of Rural Development, a decision has been taken to implement rural development programs using Socio-Economic and Caste Census (SECC) data for convergent and integrated planning for poverty reduction and livelihood development with Gram Panchayat as a unit. Further, in pursuance to the announcement of the Government to achieve the goal of "pucca houses for all" by 2022, the Ministry has drawn up a proposal for restructuring of Indira Awaas Yojana to cover all the houseless and households living in dilapidated houses in rural area.
